

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4899
ANSWERED ON 25TH MARCH, 2021**

EXTRACTION OF METALS UNDER VEHICLE SCRAPPAGE POLICY

4899. SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the proposed vehicle scrappage policy is likely to help in extracting metals such as lithium, copper, plastic, rubber which will help to meet the demands of lithium needed for producing electric vehicles and various other purposes;**
- (b) if so, the details and the present status thereof;**
- (c) whether any guidelines have been changed recently in this regard; and**
- (d) if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The Government has issued GSR notification 190(E) dated 15.03.2021 that provides for Motor Vehicles (Registration and Functions of Vehicle Scrapping Facility) Rules, 2021 for establishment of Registered Vehicles Scrapping Facility (RVSF). RVSF shall process scrap material as well as waste materials. In case the RVSF does not have adequate capability/provisions for responsible recycling of hazardous waste (like e-waste, lead acid batteries, lithium ion components), or for recovery of rare earth metals, etc., or for recycling of scrap material which is outside its scope, then such materials are to be sold to duly authorized recyclers/agencies, who have adequate capability and licence.
